



ITA No.3420/Mum/2018  
M/s. Nutech Engineering Technologies Ltd.  
Assessment Year: 2013-14

**आयकर अपीलीय अधिकरण “बी” न्यायपीठ मुंबई में।**  
**IN THE INCOME TAX APPELLATE TRIBUNAL**  
**“B” BENCH, MUMBAI**

**मजनीय श्री महावीर सिंह, उपाध्यक्ष एवं**  
**माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।**  
**BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND**  
**HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM**  
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.3420/Mum/2018  
(निर्धारण वर्ष / Assessment Year: 2013-14)

<b>M/s. Nutech Engineering Tech. Ltd.</b> 27, Vikas Centre S.V. Road, Santacruz(W) Mumbai-400 054.	<b>बनाम</b> / Vs.	<b>DCIT-10(3)(1)</b> <b>Central Circle-3(4)</b> 212, 2 <sup>nd</sup> Floor Aaykar Bhavan M.K. Road Mumbai-400 020
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. <b>AAACN-0273-B</b>		
(□ पीलार्थी/ <b>Appellant</b> )	:	(प्रत्यर्थी / <b>Respondent</b> )

<b>Assessee by</b>	:	Shri Ajay Singh-Ld.AR
<b>Revenue by</b>	:	Shri Tharian Oommen-Ld.DR

सुनवाई की तारीख/ <b>Date of Hearing</b>	:	23/02/2021
घोषणा की तारीख / <b>Date of Pronouncement</b>	:	03/03/2021

**आदेश / ORDER**

**Manoj Kumar Aggarwal (Accountant Member)**

1. Aforesaid appeal by assessee for Assessment Year 2013-14 contest the order of learned first appellate authority on certain grounds of appeal. The assessment was framed by Id. Assessing Officer u/s 143(3) on 30/03/2016.



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2. The Ld. Counsel for assessee, at the outset, submitted that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme), 2020* for the year under consideration and therefore, the appeal may be treated as withdrawn. The Ld. DR did not object to the same.
3. In view of foregoing, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
4. The appeal stands dismissed as withdrawn.

*Order pronounced on 03<sup>rd</sup> March, 2021.*

Sd/-

**(Mahavir Singh)**

उपाध्यक्ष / **Vice President**

Sd/-

**(Manoj Kumar Aggarwal)**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 03/03/2021  
Sr.PS, Jaisy Varghese

**आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :**

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)  
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.